

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:829
ANSWERED ON:04.03.2005
CORRUPTION IN HANDLOOM AND HANDICRAFT SECTOR
Mahato Shri Bir Sing;Prasad Shri Hari Kewal

Will the Minister of TEXTILES be pleased to state:

- (a) whether the schemes being implemented by the handloom and handicraft boards are adequately monitored or reviewed so that the workers/artisans get the benefits because of rampant corruption in this sector;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to tackle the shortcomings in this regard?

Answer

MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA)

(a)&(b) The schemes being implemented for promotion and development of the handloom and handicraft sectors are regularly monitored at various levels by the field units of the Offices of the Development Commissioner for Handlooms and Handicrafts so that the benefits of these schemes accrue to the handloom weavers and artisans. These schemes are also reviewed periodically through the mechanism prevailing in the State Governments.

(c) Does not arise.